

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRICIPAL BENCH, NEW DELHI

O.A. No. 200 OF 2014

IN MATTER OF:

M.C. MEHTA

.... APPLICANT

VERSUS

UNION OF INDIA

...RESPONDENTS

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FILED BY

Place : New Delhi

Date : 20.02.2024


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District : Purba Medinipur.

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI



O.A NO. 200/2014
(C.W.P NO. 3727/1985)

(I.A NO. 340/2022)

M.C Mehta.....Applicant
-VS-

The Union of India & Ors..... Respondent (s)

Report in form of Affidavit by the Ex-Officio Chairman District Magistrate and
Collector, District Ganga Protection Committee, Purba Medinipur (WB)

I, Tanvir Afzal, son of Abul Afzal, aged about 56 years, by faith-Muslim, by Nationality-Indian, by occupation-Service, presently working for gain as the District Magistrate & Collector Ex- Officio Chairman of the District Ganga Protection Committee, Purba Medinipur, PIN-721648, do hereby solemnly affirm and state as follows:-

1. That I am the Ex- Officio Chairman/District Magistrate and Collector, District Ganga Protection Committee, Purba Medinipur (WB), presently working for gain in Purba Medinipur Collectorate, Purba Medinipur, is well aware of the facts and circumstances of the present original application and I am filing this report in the form of affidavit.
2. That at the very outset. I humbly submit that I have and always had the highest regard to the majesty and dignity of this Hon'ble National Green

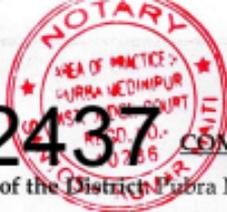
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Tribunal, Principal Bench, New Delhi and I have always acted in due compliance with the Solemn Order dated 25.09.2023 & Order Dated 24.11.2023 O.A No. 200/2014. C.W.P No. 3727/1985 & I.A No. 340/2022 as passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi to the best of my ability.

3. That Hon'ble National Green Tribunal, passed an observation in paragraph No. 8 of the order dated 25/09/2023 that at the district level. District Magistrate is the Ex-Officio Chairman of the District Ganga Protection Committee which have been entrusted with certain vital responsibilities for preventing pollution in Ganga at the District level. Hence, at this stage, the Hon'ble National Green Tribunal, Principal Bench, New Delhi has directed the District Magistrate all (mainstream and tributaries) from where mainstream of river Ganga as also its tributaries flow in the State of West Bengal to submit their own separate reports on the issues noted above in respect of steps which have been taken by respective District Ganga Protection Committee for prevention and control of pollution of river Ganga in their respective areas.
4. That in compliance with the Solemn Order dated 25.09.2023 mentioned supra, passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi, the Program Director of West Bengal State NGRBA Program Management Group (WBSPMG) had sent a letter being Memo No. 5173-NGRBA/SPMG/OA No. 200-762/2023 Dated 03/11/2023 addressed to the Chairperson- Purba Medinipur District Ganga Protection Committee along with 8 number of Chairpersons in different Districts and separate "TEMPLATE FOR COMPLIANCE UNDER OA 200" inter-alia mentioned that only the information required in Point no. 8 (consisting of different sub-paras mentioned a to h) mentioned in separate "TEMPLATE FOR COMPLIANCE UNDER OA 200" will be filled by the Individual DGPC and the individual Report so prepared is required to be submitted to Hon'ble NGT by each DGPC through its Ex-Officio Chairperson (District Magistrate).
5. As per direction of the Order of the Hon'ble National Green Tribunal, Principal Bench, New Delhi. Template for compliance under O.A No. 200/2014 is furnished below.



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COMPLIANCE UNDER OA 200

Name of the District: Purba Medinipur

Name of the Ganga Towns under consideration of NMCG: Haldia.

1. Sewage Management:

- i. Sewage Generation: 28.24 MLD
- ii. Existing Number of Sewage Treatment Plants/FSTP: NIL
- iii. Number of STP/FSTP under Construction : NIL
- iv. Number of STP/FSTP under renovation: NIL
- v. Number of STP/FSTP are under Proposal: 1

Note: I. Proposed Treatment capacity has been considered by taking into the projected population of 2037.

2. To meet up the sewage gap, DPRs are getting prepared in phases.

2. Drains:

District	No. of Drains	Remarks
Purba Medinipur	08	All the Drains have been duly netted as per directions given by Hon'ble NGT under OA 606/2018.

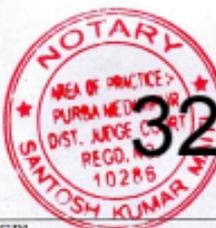
3. Septage management:

Septage will be co-treated in the upcoming STP projects

4. Industrial Pollution Control:

District: PurbaMedinipore

Nos. of Grossly Polluting Industries (GPIs): 12 nos.

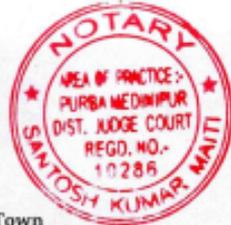


Sl. No.	Name of GPI
1.	M/s. Indian Oil Corporation Ltd. , Haldia Refinery,P.O.-Haldia Oil Refinery P.S.-Hadia Dist-PurbaMedinipur, Pin-721606
2.	M/s. AdaniWilmar Limited, Debhog. Haldia, Dist. -PurbaMedinipur, Pin- 721657
3.	M/s. IVL Dhunseri Petrochem Ltd. , P.O. Khanjanchak, P.S. -Durgachak, Dist.-PurbaMedinipur, Pin-721602
4.	M/s. Haldia Petrochemicals Limited, P.O.-Durgachak, Haldia, Dist.-PurbaMedinipur, Pin- 721602
5.	M/s.AdaniWilmar Ltd., (UNIT II) P.O. Debhog, P.S. Bhabanipur, Dist. PurbaMedinipur, Pin-721657
6.	M/s UPL Ltd (Formerly United phosphorus Ltd),Durgachak PO, Haldia, 721602,Purba medinipur
7.	M/s. MCPI Pvt. Ltd. Vill. & P.O.- Bhuniarachak, P.S.- Durgachak, Dist.- PurbaMedinipur, Pin- 721635
8.	M/s. Shree RenukaSugars , City Center,Debhog,Dist- PurbaMedinipur, Pin-721651
9.	M/s EmamiAgrotech Ltd. HPL Link Road, Haldia,P.O.-Debhog P.S.-Bhabanipur, Dist- PurbaMedinipur. Pin - 721657
10.	M/s Patanjali Foods Ltd. (FormerlyM/s. Ruchi Soya Industries Ltd.), Durgachak, Haldia, PurbaMedinipur Pin 721602
11.	M/s Indorama Pvt. Ltd. (formerly known as M/s IRC Agrochemicals Pvt Ltd) P.O-Durgachak, Haldia,Dist-PurbaMidnapore, Pin-721602
12.	M/s. Exide Industries Ltd. Haldia, P.O. & P.S. -Durgachak, Haldia, PurbaMedinipur - 721602

Present Status: Complied with Standard

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5. Solid (Fresh and Legacy) Waste Management:



Fresh Waste Processing Status of Ganga Town

Sl. No.	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportation Total in TPD	Waste Processing in TPD TOTAL	Tender Status
1	Haldia	29	80	29	70.00	168	80	Already Existing

6. **Water quality status:** Annexure A- is the graphical representation of various water quality parameters as recorded at different PCB water monitoring stations.

7. **River Front Development including construction of Crematoria:**

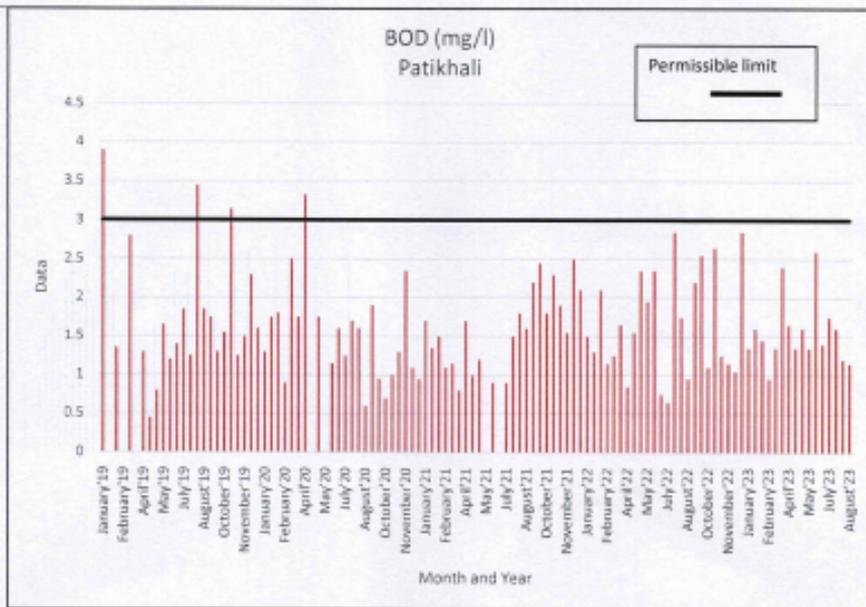
- Electric Crematoria- 1 No. of EC (Haldia) is proposed under Performance Based Incentive scheme of World Bank along with the existing one.



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Annexure-A

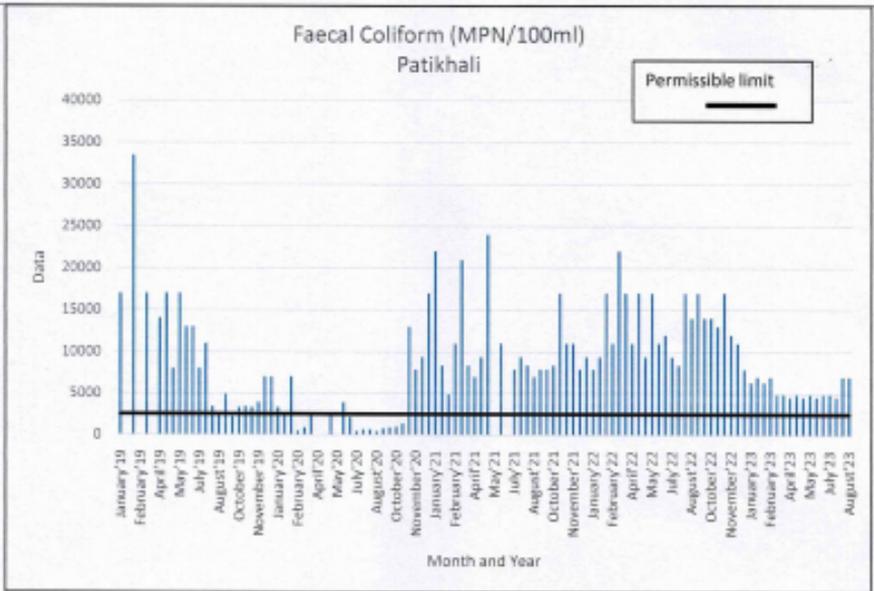
District: Purba Mednapore



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District: Purba Mednapore



8 Other Associated activities undertaken by DGPC :

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a. Number of Meetings organized (since Inception as on date): 14 no. Of Meetings latest as on 17.01.2024.

Sl. No.	Date of Meeting	Number of Meeting
01.	27.07.2022, 02.30 pm	01
02.	12.08.2022, 01.00 pm	01
03.	22.09.2022, 01.00 pm	01
04.	23.12.2022, 01.00 pm	01
05.	19.01.2023, 11.00 am.	01
06.	15.03.2023, 03.00 pm	01
07.	20.04.2023, 04.30 pm.	01
08.	10.05.2023, 03.15 pm.	01
09.	01.06.2023, 05.00 pm	01
10.	25.07.2023, 04.00 pm	01
11.	04.08.2023, 04.00 pm	01
12.	29.09.2023, 04.00 pm.	01
13.	12.12.2023, 04.00 pm	01
14.	17.01.2024, 11.30 am	01



b. Number of Awareness Programme conducted as per approved Annual Action Plan- component wise:

Sl. No.	Name of Programme	Date	Key Components/ Activities	No. of Prog.	Place	Name of Conducting agency.
1.	Ganga Utsav 2022 on Ganga Pollution Abatement	04.11.2022	Cultural Events focusing on the importance of River Ganga & its tributaries the message of Ganga Pollution abatement	01	Haldia Township KrishnarjunGhat , Haldia.	Haldia Dev. Authority, Haldia,
2.	Wall Painting on Ganga Pollution Abatement.	31.01.2023	Wall painting on Pollution abatement with active public participation the message of Ganga Pollution abatement	01	Kukrahati Jetty Ghat, Sutahata.	Block Development Office, Sutahata.
3.	Exhibition cum awareness campaign regarding Ganga Pollution Abatement.	03.02.2023 to 12.02.2023	Stall installation at HaldiaMela on the message of Ganga Pollution abatement.	01	Haldia.	Block Development Office, Sutahata.
4.	Cultural Programme on Ganga Pollution Abatement.	28.03.2023 to 29.03.2023	Local Folk and cultural performance concerning pollution abatement of river ganga along with sensitization with fisherman.	02	Geonkhali, Mahishadal& Township Ghat, Haldia.	Block Development Office, Mahishadal.
5.	Mission Life Campaign on Ganga Pollution Abatement	03.05.2023 to 05.06.2023	Ganga Marathon, Ghat Par Yoga, cultural Event, Street Play, Slogann & quiz Competition the message of Ganga Pollution abatement	03	Haldia Township, Haldia&Geonkhali, Mahishadal.	Haldia Dev. Authority, Haldia, BDO, Mahishadal& Kolaghat.
6.	International Yoga Day on Ganga Pollution Abatement	21.06.2023	International Day of Yoga on the river bank to strengthen River-people connect with the message of Ganga Pollution abatement (VasudhaivaKutumbakam).	01	Haldia Township KrishnarjunGhat , Haldia.	Haldia Dev. Authority, Haldia,

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7.	World Unity Day 2023 on Ganga Pollution Abatement	01.10.2023 to 02.10.2023	Cleanliness drives in Ghats, Market Places besides river, Sit & Draw competition in specific strategic locations for mass awareness generation about River pollution abatement	02	Kukrahati Jetty Ghat, Satahata&Satahata BDO Office Campus.	Block Development Office, Satahata.
8.	World Unity Day 2023 on Ganga Pollution Abatement	31.10.2023	Special Campaign like Marathon, Cycling, & other sports event with the message of Ganga Pollution abatement	02	Pasila More, Kolaghat& Kola -I GP, Kolaghat	Block Development Office, Kolaghat.
9.	Mass Awareness Exhibition on Ganga Pollution Abatement	07.01.2024 to 14.01.2024	Setting up a stall with display of various matters and audio visual display with the message of Ganga pollution abatement.	01	KTPP Fair ground, Kolaghat.	Block Development Office, Kolaghat.

IEC Activities undertaken- component wise.

Sl. No.	Name of IEC Activities	Date	Key Components/ Activities	No. of Prog.	Place	Name of Conducting agency.
01.	Display of Flex/ Banners at 05 Durga Puja Pandals 2023 of River Pollution Abatement	21.10.2023	Display flex/ banners with the message of River Pollution Abatement during ensuing Durga Puja 2023	01	Kolaghat.	BDO, Kolaghat.
02.	Distribution of Handbills/Leaflets on River Pollution Abatement	21.10.2023.	Distribution of Handbills/Leaflets for aware local people on river pollution	01	Kolaghat.	BDO, Kolaghat.

d. Ghat Protection: NA

e. Afforestation:

Sl. No	Name of the Activities	Total area of afforestation	Number of Afforestation with date	Location of Afforestation	Name of the Conducting Agency
01.	Plantation of Mangrove	11.80 hectre	2,36000 saplings from from 15.01.2022 to 20.02.2022	1. Gangrachar 2. Soudkhalu 3. Kendamaridai pai 4. Nakchirachar	Nandigram Forest Beat Office

f. Landscaping and Beautification: NA

g. List of Best Practices: NA

h. Any other issues fit to be mentioned : NA



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I. Sewage								
Sl. No.	Name of Municipality	Per day generation of sewage in each city/town within the District (a)	Quantity of sewage treated per day, city/town wise (b)	The number of sewage treatment plant existing and their capacity and mode of disposal in each city/town (c)	Quantity of discharged treated sewage from each STP, particularly for fecal coliform (d)	Time bound plan to meet the gap, if any, in generation and treatment of sewage (e)	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them (f)	Water quality in river and its tributaries in adjoining districts /towns in terms of fecal coliform (MPN/100ml) (g)
1	Haldia Municipality	28.24 MLD	Proposed Treatment capacity has been considered by taking into the projected population of 2037.	NIL	NIL	To meet the sewage gap DPR is getting prepared in phases	NIL	Report attached as Annexure-A



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II. Municipal Solid Waste disposal

Sl. No.	Name of District	Per day generation of Solid waste in each city/town within the District (a)	Quantity of solid waste treated per day, in each city/town of the District (b)	The gap in treatment of solid waste. (c)	Legacy waste and the time bound plan to treat legacy waste (d)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste. (e)	Current status of dumping of solid waste with reference to location (f)
1	Purba Medinipur (Haldia Municipality)	80 MT	70 MT	70 MT. solid waste collection and processing by the WEST BENGAL WASTE MANAGEMENT LTD.	NA	NA (Rejects sending to Sanitary Landfill)	Collection, transportation and disposal of solid waste through an agency namely WEST BENGAL WASTE MANAGEMENT LTD. (As per agreement in between of Haldia Municipality and WEST BENGAL WASTE MANAGEMENT LTD.)



III. Construction and Demolition waste

Sl. No.	Name of District	Total per day generation of C & D waste within the District (a)	The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization (b)
1	Purba Medinipur (Haldia Municipality)	Most of the construction and demolition waste generates under the Haldia Municipality are mainly used for land filling. Since Purba Medinipur is a flood prone district and the majority of land are low land so the construction and demolition waste under the Haldia Municipality are use to uplift the other project sites of Haldia Municipality and the adjacent areas.	

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IV. Industrial Effluent discharge

Sl. No.	Name of Municipality	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of detouring industrial units. (a)	Total daily generation of such industrial waste within the District (b)	The manner of treatment of the industrial waste so generated. (c)	The discharge effluent analysis from the CETP and ETP receiving the industrial waste from each outlet (d)	The per day generation of industrial solid waste and manner of its treatment and disposal in the District (e)
1	Haidia Municipality	9	55526 KL	Through Effluent Treatment Plant	NA	NA



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V. Regulation of Flood Plain Zone

Sl. No.	Name of District	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District (f)	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District (e)
1	Purba Medinipur	In flood plains no such encroachment was noticed.	NA



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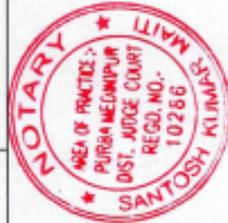
VI. Bio medical Waste			
Sl. No.	Name of District	The per day total generation of bio medical waste in the District (a)	The manner of its treatment and disposal (b)
1	Purba Medinipur	1284.49 Kg/day	The Bio Medical waste generated from the units is being collected and treated by West Bengal Waste Management Ltd. (WBWML) through different disposal process like disinfection through chemical treatment, autoclaving and incineration.



VII. Mining

Sl. No.	Name of District	
1	Purba Medinipur	<p>(a)</p> <p>Number of cases registered within a year against illegal mining in the bed or flood plain of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.</p> <p>In the matter of sand mining and smuggling in the rivers, namely, Rupnarayan, Kangsabati, Haldi and Rasulpur, there is no such evidences of illegal mining and smuggling activities mostly, barring two cases, namely, under Mahisadal and Nandigram II block from the river Rupnarayan and Haldi, where prompt actions were by lodging FIRs against such offenders or perpetrators. The FIR numbers are 0738 dated - 3/11/2023 of Mahisadal PS and 1323 dated 01/10/2023 of Nandigram PS respectively.</p> <p>Strict visit and regular raids have been conducted during day and night both for ensuring illegal sand mining and smuggling, are not done.</p> <p>If any specific complaint is received from any end, immediate inspection cum raid is carried out and legal steps are taken accordingly.</p> <p>At present, six no. of sand blocks are running in this district maintaining proper rules and regulations. Four of them are in the river Haldi (two each in the blocks Nandakumar and Sutahata-II) and two are in the river Rupnarayan (In the block Mahisadal). These sand blocks are running with prior Environmental Clearance.</p>

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At every angle to comply the Solemn Order (s) in the instant Original Application, I humbly submit that I have and always had the highest regard to the majesty and dignity of this Hon'ble National Green Tribunal, Principal Bench, New Delhi, and I have always acted in due compliance with the order passed by this Hon'ble National Green Tribunal, Principal Bench, New Delhi, to the best of my ability and authority.

That in pursuance to the Solemn Order dated 25.09.2023 and 24.11.2023 passed by this Hon'ble National Green Tribunal, Principal Bench, New Delhi, the statement made in the above mentioned paragraphs are my humble submission before this Hon'ble National Green Tribunal, Principal Bench, New Delhi, which are true to my knowledge and best of my belief.

Tanvir Afzal

District Magistrate
Purba Medinipur

Prepared in my Office

The deponent is known to me
Clerk to: Mr.

Pragyaadip Samanta

Advocate

Advocate

Enrollment NO. F/34/19 OF 2018.

Solemnly affirmed before me

On this the 19th day of February, 2024.

DEPONENT IS IDENTIFIED AND HAS
SIGNED THIS AFFIDAVIT ON OATH
BEFORE ME ON THIS 19/2/24

Santosh Kumar Maiti

SANTOSH KUMAR MAITI, NOTARY
Appointed by Govt. of India, Under the
Notaries Act 1952 (Act No.- 53 of 1952)
for the District of Purba Medinipur Judges' Court
Tamluk, Purba Medinipur, W.B.